

**Present:**

**Sri S.K. Kabra  
Addl. District Judge (F.T.C.)  
Dibrugarh.**

**T.S.(D) Case No. 27 of 2019**

**15.12.2021:**

None is present for the parties. It appears from the record that the matter is pending since long for P.Ws. On the last date of hearing, last and final opportunity was granted to the petitioner to adduce evidence. However, today petitioner has not led any evidence. Even, none has appeared for the petitioner.

In view of the same, the present suit is dismissed in default.



Addl. District Judge (F.T.C.)  
Dibrugarh